NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 31.03.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 243 of 2021	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	
2.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	
3.	Comp. App. (AT) (Ins) No. 245 of 2021	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	
4.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar	Wamika Trehan
5.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan pradhan	

For Admission (After Notice)

I of Humin	Tol Admission (Alter Notice)				
6.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP	
7.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta		

8.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
9.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup

For Hearing

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10.	Comp. App. (AT)	Tek Travels Pvt. Ltd.	Rachit Kohli	Chandni Ghatak
	(Ins) No. 172 of	Vs.		
	2020	Altius Travels Pvt. Ltd		
11.	Comp. App. (AT)	Dhan Prakash Gupta	Ekta Choudhary	Anant A. Pavgi
	(Ins) No. 820 of	Vs.		Yajura RV
	2020	Daehsan Trading India Pvt. Ltd.		v
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By the order of Hon'ble Acting Chairperson -sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar